

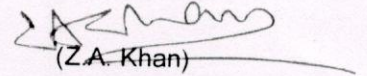
File No. N-9/4/2016-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 25th October, 2018

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 1,65,600/- only (Rupees One lakh Sixty Five Thousand Six Hundred Only) to Gujarat National Law University, Gandhinagar towards **Second Installment** (being 40%) out of the total project cost of Rs. 4,14,000/- (Rupees Four Lakhs and Fourteen Thousand Only) (non-recurring expenditure) for under taking research project titled "A Study on Court management techniques for improving the efficiency of subordinate courts" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Gujarat National Law University, Gandhinagar and Department of Justice on 03rd November, 2017. First installment of Rs. 82,800/- (Rupees Eighty Two Thousand Eight Hundred Only) was released to Gujarat National Law University, Gandhinagar vide this Department's Sanction Order of even no. dated 03.11.2017. The implementing Agency is requested to adhere to the timeline given in the terms of Agreement dated 03rd November, 2017.

2. The expenditure involved is debitable to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 2 at page No. 121-122.
4. This issues with the concurrence of AS & FA [Law] vide their Note No. 20 dated 18.10.2018 and approval of Secretary (Justice) vide Note No. 22 dated 23.10.2018 in eOffice/Computer File No. 777.


(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
**Pay & Accounts Officer,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi**

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Gujarat National Law University, Gandhinagar.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. ✓ NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director, Gujarat National Law University, "Attalika Avenue", Knowledge Corridor, Koba, Gandhinagar-382007, Gujarat.
6. Section Officer, Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.